

**Funds for residents identity cards**

727. SHRI VIVEK GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of funds allocated, utilised and released for issuing Resident Identity Cards (RICs) during last two years;

(b) the State-wise details of RICs issued till date including district-wise details for West Bengal;

(c) the State-wise details of the existing strength of RIC holders and plans for increasing its strength, if any;

(d) whether Ministry is aware that with advent of Jan Dhan Yojana-Aadhaar Mobile Number (JAM) trinity, humongous investments made in RICs will become redundant; and

(e) if so, the steps taken to solve this urgent issue and if not, the reasons for still continuing the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) No, Sir. During the last two years no funds have been allocated and released to issue Resident Identity Cards (RICs) to any State/ UT. However, as one of the measures to strengthen coastal security, the Government had approved a scheme, at an estimated cost of Rs 216.31 crores, for creation of National Population Register (NPR) in 3331 coastal villages and towns of Andaman & Nicobar Islands in the 13 Maritime States/ Union Territories and issuance of Resident Identity Cards (RICs) to all usual residents of age 18 years and above in these coastal areas. The project was successfully completed in March, 2013 with the issuance of more than 65 lakh cards to the usual residents in these areas.

(b) and (c) The State/UT wise details of RICs and also district-wise details for West Bengal are as follows:

Sl. No.	Name of State/UT	RICs issued
1	2	3
1.	Gujarat	7,81,742
2.	Daman and Diu	67,525

1	2	3
3.	Maharashtra	3,55,175
4.	Goa	84,960
5.	Karnataka	4,00,294
6.	Kerala	19,50,753
7.	Tamil Nadu	5,95,951
8.	Puducherry	49,112
9.	Andhra Pradesh	5,93,524
10.	Odisha	4,97,644
11.	Andaman and Nicobar Islands	2,36,504
12.	West Bengal (East Midnapur = 35,464 South 24 Pargana = 864,715)	9,00,179
13.	Lakshadweep	39,798
TOTAL		65,53,161

(d) and (e) Question does not arise.

#### **Modernising police force deployed in LWE affected districts**

†728. SHRI BASHISTHA NARAIN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount of fund allocated by Central Government for the current financial year 2014-15 for development of Left Wing Extremism (LWE) affected districts in Bihar;

(b) the details of heads under which the above fund is to be spent;

(c) whether Central Government also proposes to modernise the police force deployed in the Left Wing Extremism affected districts; and

(d) if so, the amount of fund sought by State Government under the above head for Bihar and the fund allocated out of them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) An amount of 220.00 crores has been released in the year 2014-15 to Bihar for development of affected areas

†Original notice of the question was received in Hindi.